NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH





PRESENT: HON BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2018AT 10.30 AM

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TRANSFER PETITION NO.	TP No.48/HDB/2016			
COMPANY PETITION/APPLICATION NO.	CA 63/2016 In CP No.21/2010			
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd			
NAME OF THE PETITIONER(S)	J Narsimham Rao & (04) Others			
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd			
UNDER SECTION	397/398			

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sipin Shuk	N/V	9820046084	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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For R. Shankara Naray	an	_ 984905db52	VI
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Heard Mr.Bipin Shukla, Learned Counsel for the Petitioner and Mr. R. Shankarnarayana along with Mr.S. Chidambaram, Mr.Sharad Sanghi and Mrs.Siri Preeti Duggirala Learned Counsel for the Respondent. At their request the case is posted to 07.03.2018. Meanwhile they are directed to complete all pleadings and get ready to argue on main CP.

Member (Tech)

Member (Judl)